Annexure-

Shree Hanuman Sugar & Industries Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 23-06-2025

(List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

| | | Details | of claim received | Details of claim admitted | | | | | | | | | | |
|-------|--------------------------------------------|-----------------|-------------------|-----------------------------|-----------------|-------------------------------------|-----------------------------|---------------------------------|-------------------|--------------------------------------|---------------------------------------------------|-------------------------------|-------------------------------------|-----------------|
| SI. N | o. Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Wheth er related party | % of voting share | Amount of contingen t claim | Amount of any Mutual dues, that may be set off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
| 1 | Omkara Assets Reconstruction Pvt Ltd | 14-Oct-24 | 31,98,25,68,722 | 31,98,25,68,722 | Secured Loan | 31,98,25,68,722 | 31,98,25,68,722 | No | 99.15% | - | - | - | - | |
| - | TOTAL | | 31,98,25,68,722 | 31,98,25,68,722 | | 31,98,25,68,722 | 31,98,25,68,722 | | 99.15% | | | _ | _ | |
| | TOTAL in Crs | | 3,198.26 | | | 3,198.26 | | | 77.1370 | | | - | - | |

Note

This Claim is being admitted based on the corporate guarantee given by the corporate debtor to Eastern Sugar & Industries Limited. The said guarantee has been invoked by the financial Creditor under section 7 of the Insolvency and Bankruptcy Code 2016. In addition to the corporate guarantee, the corporate debtor has also mortgaged his land in favour of the financial creditor due to which it has been classified as Secured Financial Creditor.

The details of the land are as follows:

Facility wise security

Term Loan of Rs. 625 Lakh

- i) Land admeasuring 13B-7K- 12 1/4D situated in village Bariarpur P.S. Motihari No. 196, Bihar.
- ii) Lands admeasuring 17 Cottahs and 15 Dhrus in Mauza Bariarpur.
- iii) Lease hold land admeasuring 13 Bigha 6 Cottahs 13 Dhurs situated in Mouza Bariapur and Balbanwa, Thana and Sub-Registration Office Mothiari, Dist. East Champaran, Thana No.196 in State of Bihar.
- iv) Lease hold land admeasuring 24 Bighas 15 Cottahs 2 Dhurs situated in Mouza Bariapur and Belbanwa, Thana and Sub-Registration Office Mothiari, District East Champaran, Thana No.196 and 167 Tappa Madhabal Parganas Majohowa.

Rupee Loan under ACS of Rs. 500 lakh

- i) Land admeasuring 13B-7K- 12 1/4D situated in village Bariarpur P.S. Motihari No. 196, Bihar.
- ii) Lands admeasuring 17 Cottahs and 15 Dhrus in Mauza Bariarpur.
- iii) Lease hold land admeasuring 13 Bigha 6 Cottahs 13 Dhurs situated in Mouza Bariapur and Balbanwa, Thana and Sub-Registration Office Mothiari, Dist. East Champaran, Thana No.196 in State of Bihar.
- iv) Lease hold land admeasuring 24 Bighas 15 Cottahs 2 Dhurs situated in Mouza Bariapur and Belbanwa, Thana and Sub-Registration Office Mothiari, District East Champaran, Thana No.196 and 167 Tappa Madhabal Parganas Majohowa.

Bridge Loan of Rs. 700 lakh

- i) Land admeasuring 13B-7K- 12 1/4D situated in village Bariarpur P.S. Motihari No. 196, Bihar.
- ii) Lands admeasuring 17 Cottahs and 15 Dhrus in Mauza Bariarpur.
- iii) Lease hold land admeasuring 13 Bigha 6 Cottahs 13 Dhurs situated in Mouza Bariapur and Balbanwa, Thana and Sub-Registration Office Mothiari, Dist. East Champaran, Thana No.196 in State of Bihar.
- iv) Lease hold land admeasuring 24 Bighas 15 Cottahs 2 Dhurs situated in Mouza Bariapur and Belbanwa, Thana and Sub-Registration Office Mothiari, District East Champaran, Thana No.196 and 167 Tappa Madhabal Parganas Majohowa.

Term Loan of Rs. 300 lakh-

- i) Land admeasuring 13B-7K- 12 1/4D situated in village Bariarpur P.S. Motihari No. 196, Bihar.
- ii) Lands admeasuring 17 Cottahs and 15 Dhrus in Mauza Bariarpur.
- iii) Lease hold land admeasuring 13 Bigha 6 Cottahs 13 Dhurs situated in Mouza Bariapur and Balbanwa, Thana and Sub-Registration Office Mothiari, Dist. East Champaran, Thana No.196 in State of Bihar.
- iv) Lease hold land admeasuring 24 Bighas 15 Cottahs 2 Dhurs situated in Mouza Bariapur and Belbanwa, Thana and Sub-Registration Office Mothiari, District East Champaran, Thana No.196 and 167 Tappa Madhabal Parganas Majohowa.